## THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/63/2013/

Dated 23rd February, 2015

## ORDER

In partial modification of Office Order No.HCM.II/63/2013/407 dated 18<sup>th</sup> February, 2015, Hon'ble the Chief Justice (Acting) is pleased to constitute a Tender Committee and Purchase Board comprising Hon'ble Mr Justice T.Nandakumar Singh and Hon'ble Mr Justice S.R.Sen.

His lordship is further pleased to order that the Purchase Committee shall also function as Expenditure Committee for all expenditure exceeding  $\ref{thm:prop}$  5,00,000/- (Rupees Five lacs). This shall be subject to the approval of the Purchase Committee/Expenditure Committee.

By Order.,

REGISTRAR GENERAL

Memo No.HCM.II/63/2013/48/A

Dated 23<sup>rd</sup> February, 2015

## Copy for information to:

- 1. The Joint Registrar-cum-OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- 3. Officer-on-Special Duty, High Court of Meghalaya, Shillong.
- 4. The Deputy Registrar (Prcl), High Court of Meghalaya, Shillong.
- 5. The Deputy Registrar (Estt/Judl), High Court of Meghalaya, Shillong.
- 6. Private Secretary to Hon'ble Mr Justice T.Nandakumar Singh, High Court of Meghalaya, Shillong, for placing the said Order before his lordship
- 7. Private Secretary to Hon'ble Mr Justice S.R.Sen, High Court of Meghalaya, Shillong, for placing the said Order before his lordship.
- 8. The Librarian-cum-Research Officer, High Court of Meghalaya, Shillong, for necessary action.
- 9. The System Analyst, High Court of Meghalaya, Shillong, for uploading in the official website.
- 10. The Sr.Translator (i/c Stationery), High Court of Meghalaya, Shillong.
- 11. The Court Officer, High Court of Meghalaya, Shillong.
- 12. Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
- 13. Office file.

bmach 23/2/15

REGISTRAR GENERAL